

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1332 OF 2024**

IN THE MATTER OF:

Kashmir Singh

.....PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES

Kashmir Singh

.....PETITIONER

VERSUS

1. State of Himachal Pradesh

Through Principal Secretary, Environment Department,
Government of Himachal Pradesh
Paryavaran Bhawan Near U.S. Club To High Ct,
Bemloi, Shimla, Himachal Pradesh 171001
Email: dest@hp.gov.in

(RESPONDENT NO.1)

2. Director, Industries, Himachal Pradesh

Directorate of Industries, Majitha House,
Near H.P. Secretariat Chhota Shimla,
Shimla-171002, Himachal Pradesh
Email: dirindus-hp@nic.in

(RESPONDENT NO.2)

3. District Magistrate Bilaspur

Deputy Commissioner Office, District Bilaspur (H.P.)
Email: dc-bil-hp@nic.in

(RESPONDENT NO.3)

4. Central Pollution Control Board

Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi 110 032,
Email: mscb.cpcb@nic.in

(RESPONDENT NO.4)

5. Himachal Pradesh Pollution Control Board

Through Its Chairman The Parivesh,
Phase 3, New Shimla, Shimla Himachal Pradesh 171009.
Contact Number – 0177 2673019
Email Id – hppc.Itdivison@gmail.com

(RESPONDENT NO.5)

6. M/s. ACC Ltd., Gagaj Cement Works

(Project Proponent)
Post Office Barmana,
District Bilaspur, Himachal Pradesh-174036
Email: sandeep.sharma@acclimited.com

(RESPONDENT NO.6)